

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO. 155 OF 1995

Applicant(s) D.L.D. MATHUR

Respondent(s) U O R & ORS.

Advocate for
Applicant(s)

Advocate for
Respondent(s)

Notes of the Registry	Orders of the Tribunal
15.12.1997	Mr. Marudhar Mridul with Mr. R.S. Saluja, learned counsel for the applicant. Mr. Rajesh Joshi, learned counsel for respondent No. 2. Mr. A.K. Chhangani, learned counsel for the respondent No. 3. None present on behalf of respondent No. 1. Arguments heard. Order reserved. <i>Gopal Singh</i> (GOPALSINGH) Member (A) <i>A.K. Misra</i> (A.K. MISRA) Member (J)
20 ⁸ / ₉₀	None present on behalf of the parties. Order pronounced in open court today. The Original Application has been allowed by a separate detailed order with no costs. <i>Gopal Singh</i> Gopal Singh Adm. Member <i>A.K. Misra</i> ए. के. मिश्रा A. K. MISRA न्यायिक सदस्य JUDL. MEMBER